

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 392 OF 2017

IN THE MATTER OF

Gireesh Kumar Sanghi & Anr.

...Appellant

Vs

Ravi Sanghi & Ors.

...Respondent

Mr. P. Nagesh, Mr. Shivam Wadhwa, Ms. Anju Jain, Ms. Hitesh Sachan, Ms. Shristi & Ms. Nandita Choudhary Advocates for the Appellant.

Mr. Arun Kathpali, Mr. Anirudh Wadhwa, Mr. Abhishek Iyer, Mr. Lakshya Kampani & Mr. Kauser Husain Advocates for Respondent.

With

COMPANY APPEAL (AT) NO. 393 OF 2017

IN THE MATTER OF

Gireesh Kumar Sanghi & Anr.

...Appellant

Vs

AGA Publications Ltd. & Ors.

...Respondent

Mr. P. Nagesh, Mr. Shivam Wadhwa, Ms. Anju Jain, Ms. Hitesh Sachan, Ms. Shristi & Ms. Nandita Choudhary Advocates for the Appellant.

Mr. Y. Sorya Narayan, Advocate for Respondent No. 1- 7 & Mr. Arun Kathpali, Mr. Anirudh Wadhwa, Mr. Abhishek Iyer, Mr. Lakshya Kampani Advocates for Respondent No. 8-11.

ORDER

07.02.2020: Heard Learned Counsel for the parties on I.A No. 2998/2019.

Order Reserved. Parties may file written submission till 11th February, 2020, not more than two pages within three days. Interim order will continue till next date.

Let the matter be fixed '**for hearing**' on **19th February, 2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

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